Oral Answers Use of Nylon and Rayon Yarns in Fishing Nets

*628. Shri V. P. Nayar: (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether any research has been done at the instance of Government about the restrictions. possibility of substituting nylon and rayon yarns for cotton yarns in fishing nets used in freshwater fisheries?

(b) If the answer to part (a) above be in the affirmative, what are the results of such a research?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) No, Sir.

(b) Does not arise.

units in India?

Shri V. P. Nayar: May I know, Sir, what is the yearly consumption of cotton yarn for purposes of inland febosics? fisheries:

Shri K. D. Malaviya: I am not aware.

Shri V. P. Nayar: May I know, hether the Government of India are whether aware that some research in the use of nylon and rayon yarns has been conducted in Madras and may I also know whether the Government of India are in contact with other research

· Shri K. D. Malaviya: I am not aware of the research in Madras but our Fisheries Research Stations, I think, are not competent to undertake these investigations.

FOREIGN LOANS

*629. Shri S. N. Das: (a) Will the Minister of Finance be pleased to state the total amount of foreign loans that India has been able to secure so far for her development projects giving the source from where they have been received?

- (b) How much of this amount has been received on Government account and how much for private concerns?
- (c) What is the amount of loan for which requests are still pending?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) and (b). I would invite the attention of the House to the statement laid down on the Table of the House in reply to Question No. 254 on the 25th June 1952.

(c) As the matter is under negotia-tion, it would not be in the public in-terest to discolse this.

Shri S. N. Das: May I know. Sir, the amounts so far received, how they have been utilised and for what pur-pose by the Central Government?

shri B. R. Bhagat: The loan received was for a specific purpose. One was from the International Bank. The amount was 58:8 million and it was spent in the Bokharo Thermal Plant, in some railway projects manufacturing rolling stocks and others. The other was from the United States of America, Import and Export Bank. It was that wheat loan. Shri B. R. Bhagat: The loan re-

Ehri S. N. Das: May I know whether Government had fixed any limit beyond which Government will not borrow from foreign countries?

Shri B. R. Bhagat: This is not a question of the limit or requirement. It is a question of availability.

Shri Pateria: May I know whether these loans carry some political bindings?

Shri B. R. Bhagat: No.

I. A. S. Examinations

*630. Shri A. N. Vidyalankar: Will the Minister of Home Affairs be pleas-ed to state how many woman appeared in the I.A.S. examinations held since 15th August 1947, how many of them passed, and how many out of the suc-cessful women have since been essrul women appointed?

The Deputy Minister of Home Affairs (Shri Datar): A statement is laid on the Table of the House. [See Appendix IV, annexure No. 1].

Shri A. N. Vidyalankar: According to the statement supplied, in 1943 10 women appeared for this examination. In 1949 19, in 1950 28 and in 1951 27. Out of them only two qualified in 1948, none in 1949, two in 1950 and two in 1951. I want to know whether Government had investigated why so few women appeared and why so few succeeded.

Shri Datar: These are new examinations and new for ladies also. Therefore they take time to compete in these examinations.

Shri A. N. Vidyalankar: Why so few succeed?

Shri Dabhi: May I know what be-comes of those who have passed the examinations but who have not been appointed?

Shri Datar: Those who have succeeded in the examinations are all appointed. They are either appointed